

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 135(ND)2014**  
**CA. NO.**

**CORAM:**

**SH. R. VARADHARAJAN**  
**HON'BLE MEMBER (J)**


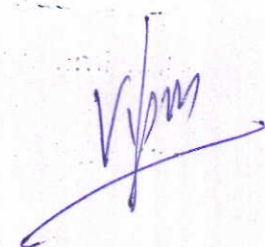
**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE CLIM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016**

**NAME OF THE COMPANY:** M/s. Mukesh Arora & Ors. / M/s. Mohindra Sales Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	MUKESH ARORA	Adv.	self	
	Ashish Dholaka, Adv.			
	Sandeep Das, Adv.			
	Vipin Tyagi, Adv.			
	Mehar Khurana, Adv.			
			Respondent	

**ORDER**

Learned Counsel for the petitioner stated that he has filed a company application CA No.27/2016. Respondent shall file his reply to the CA within a period of 2 weeks and rejoinder shall be filed within one week period thereafter.

To come up on 21.10.2016.

SD/-  
(R.Varadharajan)  
Member (Judicial)

SD/-  
(Maharaj Krishan Hanjura)  
(Member Judicial)